

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2018

NAME OF THE COMPANY: Neeraj Kumar Gupta & ors vs N.K.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies act of 1986 Resorts Pvt Ltd

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

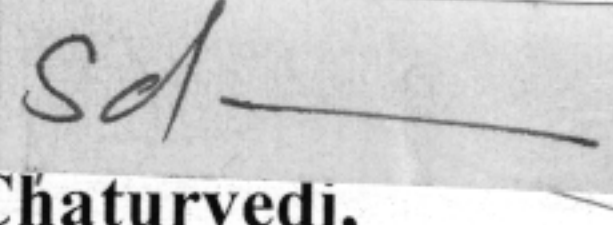
2.

CP NO.40/ND/2016

The case is called out. As the Advocates are on strike today. Hence, the matter is adjourned to 13th March, 2018.

Dated:09.02.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)